

for Ornithology and Natural History for the year 1994-95, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salim Ali Centre for Ornithology and Natural History for the year 1994-95.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above.

[Placed in Library See No. LT 862/96]

#### Notifications Under Border Security Force Act, 1968

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MOQBOOL DAR) : I beg to lay on the Table -

A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 141 of the Border Security Force Act, 1968 :

- (1) The Border Security Force Junior Engineer (Civil) (Group 'C' Posts) Recruitment Rules, 1995 published in Notification No. G.S.R. 457 in Gazette of India dated the 26th October, 1996.
- (2) The Border Security Force (Medical Officers Cadre) Rules, 1996 published in Notification No. G.S.R. 458 in Gazette of India dated the 26th October, 1996.

[Placed in Library See No. LT 863/96]

12.02 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

##### Statement showing Action taken by Government

[Translation]

DR. MURLI MANOHAR JOSHI (Allahabad) : I beg to lay on the Table (Hindi and English versions) the Statements showing action taken by Government on the recommendations contained in Chapter-I and final replies in respect of Chapter-V of the following Reports:

- (1) 12th Report (8th Lok Sabha) on Cash assistance for export of ossein and export of Railway Wagons to a foreign country.
- (2) 59th Report (8th Lok Sabha) on Drought Prone Area Programme.
- (3) 121st Report (8th Lok Sabha) on Review of the working of Controllerate of Procurement.
- (4) 130th Report (8th Lok Sabha) on Overall Review of Sixth Five Year Plan in respect of Posts Telegraphs Department.
- (5) 154th Report (8th Lok Sabha) on Cash assistance for export of Iron Castings.

- (6) 183rd Report (8th Lok Sabha) on Review of Working of Calcutta Telephones.
- (7) 184th Report (8th Lok Sabha) on New Delhi-Ambala Coaxial Expansion Scheme.
- (8) 4th Report (9th Lok Sabha) on Induction of an Aircraft in the Indian Air Force.
- (9) 19th Report (9th Lok Sabha) on Avoidable Extra Expenditure on the purchase of Cross-Bar Telephone Exchange Equipment for various Exchanges.
- (10) 37th Report (10th Lok Sabha) on Integrated Rural Development Programme.
- (11) 43rd Report (10th Lok Sabha) on Heavy Water Plant, Tuticorin.
- (12) 99th Report (10th Lok Sabha) on Marketing by Indian Railways.
- (13) 108th Report (10th Lok Sabha) on Madras Post Trust.
- (14) 115th Report (10th Lok Sabha) on Import of Life-Expired Ammunition.
- (15) 117th Report (10th Lok Sabha) on Induction of an Aircraft.

12.02½ hrs.

#### STANDING COMMITTEE ON EXTERNAL AFFAIRS

##### Statements Showing Action Taken by Government

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : to lay on the Table the following Statements showing action taken by Government on the recommendations contained in the following Reports :

- (1) Fifth Report (Tenth Lok Sabha) on Action Taken on the recommendations contained in the Second Report of the Committee on Demands for Grants of Ministry of External Affairs for 1994-95.
- (2) Seventh Report (Tenth Lok Sabha) on Action Taken on the recommendations contained in the Third Report of the Committee on Passport facilities.
- (3) Eighth Report (Tenth Lok Sabha) on Action Taken on the recommendations contained in the Fourth Report of the Committee on Situation Prevailing in Pakistan Occupied Kashmir and Northern Areas.
- (4) Tenth Report (Tenth Lok Sabha) on Action Taken on the recommendations contained in the Sixth Report of the Committee on Demands for Grants of the Ministry of External Affairs for 1995-96.